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Title : Papers laid on the Table by members/Ministers.

PAPERS LAID ON THE TABLE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

1. Review by the Government of the working of the Broadcast Engineering Consultants India Limited, Noida, for the year 2004-2005.
2. Annual Report of the Broadcast Engineering Consultants India Limited, Noida, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 2980/2005)

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(1) (i) Review by the Government of the working of the Bharat Earth Movers Limited, Bangalore, for the year 2004-2005.

(ii) Annual Report of the Bharat Earth Movers Limited, Bangalore, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 2981/2005)

(2) (i) Review by the Government of the working of the Goa Shipyard Limited, Goa, for the year 2004-2005.

(ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 2982/2005)

(3) (i) Review by the Government of the working of the Bharat Dynamics Limited, Hyderabad, for the year 2004-2005.

(ii) Annual Report of the Bharat Dynamics Limited, Hyderabad, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 2983/2005)

(4) (i) Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2004-2005.

(ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 2984/2005)

(5) (i) Review by the Government of the working of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2004-2005.

(ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 2985/2005)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Airlines Limited and the Ministry of Civil Aviation for the year 2004-2005.

(Placed in Library. See No. LT 2986/2005)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(1) (i) Review by the Government of the working of the RITES Limited, New Delhi, for the year 2004-2005.

(ii) Annual Report of the RITES Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 2987/2005)

(2) (i) Review by the Government of the working of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2004-2005.

i. Annual Report of the Indian Railway Catering and Tourism Corporation Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 2988/2005)

12.01 hrs.